

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 291 OF 2016

AND

APPEAL NO. 92 OF 2017

Dated: 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 291 OF 2016

In the matter of:

NLC India Ltd.

Vs.

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary for R-1

Mr. S. Vallinayagam
Ms. S. Amali for R-2

APPEAL NO. 92 OF 2017

NLC India Ltd.

Vs.

**Central Electricity Regulatory Commission &
Ors.**

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal

Counsel for the
Respondent(s)

: Mr. Anna Malhotra
Mr. Parish Mishra for R-1

Mr. S. Vallinayagam
Ms. S. Amali for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for
hearing on **24.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk